

Procurement during April, 1988	About 1.81 lakh litres (on an average) per day
Supplies by DMS during April, 1988	About 4.00 lakh litres Per day on an average
Installed Capacity	4.15 lakh litres per day.

#### Take over of Bisra Stone Lime & Co. Ltd.

8334. SHRI CHANTIMANI JENA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have taken over the Bisra Stone Lime & Company Limited;

(b) if so, the reasons therefor;

(c) if the financial crisis was the cause for its take over, what steps have been taken by Government to revive it; and

(d) whether Government have provided requisite assistance to the company to clear its dues to the State Government and also to its employees including retired ones ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) Government has acquired ownership of all shares owned by the erstwhile Bird & Co. in the various Companies of the Bird Group, including Bisra Stone Lime Company Limited (BSLC). By virtue of this acquisition, RSLC has come under Government management.

(b) and (c). The purpose of this acquisition was to bring about an improvement in the operations of the Company. Accordingly, a plan has already been prepared and is presently under implementation.

(d) Government has provided substantial financial assistance by way of loans to the Company. Most of the amounts due to employees, including all dues to retired employees, have been cleared, as also some dues of the State Government.

#### Allotment of Flats to Retired Persons

8335. SHRI MURLIDHAR MANE : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the latest progress regarding construction of MIG and LIG flats by DDA under the 1985 scheme for retired or retiring Central Government employees;

(b) the names of places where the said flats are being constructed;

(c) the time by which the flats will be completed/allotted; and

(d) whether all the registrants will be covered during the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The flats are not being constructed for a specific scheme of registration. But the flats are allotted out of those under construction by DDA. It is expected that all the registrants of RPS 1985 scheme will be allotted flats during the year 1988.

#### [Translation]

#### Mobilisation of Drought Assistance

8336. SHRI RAJ KUMAR RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have been able to mobilise adequate quantity of drinking water, means of irrigation, fodder for cattle etc. for the States under the drought relief schemes, if not, the reasons therefor;

(b) the number of cases of misuse of drought relief fund detected in drought relief operations, State-wise; and

(c) the action taken against the persons involved ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) to (c). It is the primary responsibility of the State Government to provide relief in the wake of drought and other natural calamities. The Central Government only supplements the efforts of the State Governments through provision of financial assistance. The States are autonomous in the matter of execution and administration of drought relief programmes. The information sought relate to matters concerning the administration of